

MINUTES OF THE MEETING NO. 06 (2018-19) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 18.09.2018 AT 03.00 P.M. AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI NIKUNJ KUMAR SRIVASTAVA, ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE, DGFT.

Meeting No. 06(2018-19) of EXIM Facilitation Committee (EFC) was held under the chairmanship of Shri Nikunj Kumar Srivastava, Addl. DGFT on 18.09.2018 at 03.00 P.M. in Room No. 04, H-Wing, Udyog Bhavan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting:-

- (i) Shri Rohit Tiwari, DIG(Forests), MOEF&CC
- (ii) Dr. D.K. Srivastava, Asstt. Commissioner (QC), DoAC&FW
- (iii) Dr. Gagan Garg, Asstt. Commissioner, DAHD&F
- (iv) Shri Adhir Kumar Mallik, Under Secretary, Ministry of Mines
- (v) Shri Mahesh Chandra, Asstt. Section Officer, Deptt. of Fertilizers

In attendance:

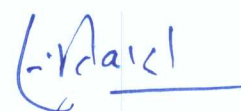
- (i) Shri Arunoday Goswami, Joint DGFT
- (ii) Shri Sanjay Kumar Tiwari, Dy. DGFT
- (iii) Shri Vinod Kumar Sharma, FTDO
- (iv) Shri Vinod Kumar, Technical Officer (SU), MoEF&CC
- (v) Dr. Anup Kainthola (QIP), DAHD&F

3. Altogether 44 applications (including 34 deferred cases) were considered by the EFC, out of which 15 cases were approved (including 05 post facto approval), 01 case was dropped, 01 case rejected, 04 cases to be put on file and remaining 23 cases were deferred due to want of comments/NOC from the concerned administrative Ministry / Department or in await of information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Decision of EFC / remark
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DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE (DoAC&FW) (Seed Cases)

1.	M/s. BASF India Limited, Mumbai F.No. 01/91/110/05/AM19/EC	1.00 Kg. Rice-Seed (Oryza Sativa) (Sample) for FOB value of USD 1.00	24.04.2018 and 07.05.2018	Approved as per NOC/comments received from DoAC&FW, vide O.M. No. 1-116/2018-SD.IV (236th EXIM-b (xvi)) dated 13.09.2018 for export of 1 Kg. Rice Seeds c.v. IPU00007 to Germany by M/s. BASF India Limited, Mumbai
2.	M/s. Bankim Prosad Ghosh Seeds Private Limited, Howrah F.No. 01/91/110/10/AM19/EC	5 MT Onion Seeds: Nasik Red	03.05.2018	Approved as per NOC/comments received from DoAC&FW, vide O.M. No. 1-116/2018-SD.IV (236th EXIM-b (v) dated 13.09.2018 for export of 5 MTs Onion Seeds c.v. nasik Red @ 5 MTs to Bangladesh by M/s. Bankim Prosad Ghosh Seeds Private Limited, Howrah.



3.	M/s. Balaji Seeds, Guntur (Dt.) Andhra Pradesh 01/91/110/39/AM19/EC	20 MT Onion Seed Bombay Red for FOB value of Rs. 70,00,000/-	28.06.2018	Despite written communication, the firm had not responded to DGFT within stipulated time i.e. 24.08.2018 for submission of documents required for examination of the application. The case was accordingly rejected with the approval of competent authority subject to Post Facto Approval by EFC. EFC has approved the case on Ex-Post Facto basis.
4.	M/s. Siddhartha & Co., Siliguri, West Bengal F.No. 01/91/110/53/AM19/EC	1500 MT Non Basmati Rice Paddy (other than seed quality) for Fob value Rs. 1,60,00,000/- (USD 235640.65)	24.07.2018	DoAC&FW , vide O.M. No. 1-79/2016-SD.IV (Pt-IV) dated 28.08.2018, has conveyed their NOC. Accordingly permission was issued with the approval of competent authority subject to Post Facto Approval of EFC. EFC has approved the case on Ex-Post Facto basis.
5.	M/s. Bio Resources, Hyderabad F.No. 01/91/110/46/AM19/EC	220 Kgs. Onion Bombay Red and 220 Kgs. Onion Texas Grano White for a total Fob value of USD 7700.00	12.07.2018	Deferred due to want of NOC / comments from DoAC&FW (Seed Division) . The representative of DoAC&FW informed during the meeting that the firm has been asked to provide some additional information (seed production details and seed standards), which is awaited.
6.	M/s. Bablu Dey, Darjeeling F.No. 01/91/110/51/AM19/EC	5000 MT Paddy (Non- Basmati Rice paddy) other than seed quality for a fob value of Rs. 9.00 Crores	07.08.2018	DoAC&FW , vide O.M. No. 1-79/2016-SD.IV (Pt-IV) dated 28.08.2018, has conveyed their NOC. Accordingly permission was issued with the approval of competent authority subject to Post Facto approval of EFC. EFC has approved the case on Ex-Post Facto basis.
7.	M/s. PHI Seeds Private Ltd., Hyderabad F.No. 01/91/110/78/AM19/EC	200 Kgs. Pioneer Brand Hybrid Paddy (Rice) Seed (c.v. 27P37 and 27P31 @ 100 Kg. each) for a FOB value of USD 700.00 (Rs. 47,600/-)	29.08.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-116/2018-SD.IV (236th EXIM-30 Adl.) dated 13.09.2018 for export of 200 Kgs. Hybrid Rice (paddy) seeds c.v. 27P37 and 27P31 @ 100 Kg. each to Indonesia by M/s. PHI Seeds Private Ltd., Hyderabad.
8.	M/s. Durga Seed Farm (Regd.), Chandigarh F. No. 01/91/110/76/AM19/EC	49 MTs Onion Bombay Red and Onion Red Creole for a FOB value of USD 310800.00 (Rs. 2,11,34,400/-)	16.08.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-115/2018-SD.IV (235th EXIM-v & vi dated 02.08.2018 for export of total 220 MT onion seeds c.v. Bombay Red @ 110 MT and Red Creole @110 MT to, Pakistan by M/s. Durga Seed Farm (Regd.), Chandigarh. As the firm has applied for total 49 MTs Onion Bombay Red and Onion Red Creole, the EFC approved the proposal for quantity and variety applied for by the firm.
9.	M/s. Durga Seed Farm (Regd.), Chandigarh F. No. 01/91/110/77/AM19/EC	22 MTs Onion Bombay Red and Onion Red Creole for a FOB value of USD 341000.00	29.08.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-115/2018-SD.IV (235th EXIM-v & vi dated 02.08.2018 for export of total 22 MT onion seeds c.v. Bombay Red @ 11 MT and Red Creole @11 MT to, Ethiopia by M/s. Durga Seed Farm (Regd.), Chandigarh.
10.	M/s. Bhawani Traders, Sitamarhi, Bihar F.No. 01/91/110/80/AM19/EC	30000 MT Paddy (Non-Basmati Rice paddy) other than seed quality for a FOB value of Rs.	10.08.2018	Approved as per NOC/comments received from DoAC&FW , vide O.M. No. 1-79/2016-SD.IV (Pt. IV) dated 17.09.2018 for export of 30000 MT non-Basmati rice in Husk (paddy) other than seed quality to Nepal by M/s. Bhawani Traders,

		45.00 Crores		Sitamarhi (Bihar)
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DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES (DAHD&F)

11.	M/s. NDDDB Dairy Services, New Delhi F.No. 01/91/110/26/AM19	4000 Nos. Straws of Murrah Buffalo Frozen Semen Doses (in Straws) for FOB value of USD 4000.00	06.06.2018	Deferred. The representative of DAHDF informed during the meeting that the firm has been asked to provide NOC from the concerned State Govt and commitment for post reporting regarding performance of the subject exprot, which is awaited. The DAHD&F confirmed that as per the revised guidelines, State NOC is must for export of live animals or semen. Chairman, EFC desired that the case is required to be examined on file if State NOC is required as per SOP.
12.	M/s. Santhigiri Ashram, Trivandrum (Kerala) F.No 01/91/110/31/AM19/EC	1200 live cow-holstein (HF)-weight 400 to 450 kg. and live cow-jersey-weight 400 to 450 kg. for FOB value of USD 3696600.00	12.06.2018	Rejected by the EFC as per the comments / recommendation received from DoAHD&F, vide O.M. No. L-11011/21/2017-Trade dated 23.08.2018. The EFC also decided to initiate legal action by DGFT for fraudulent act by firm.
13.	Ministry of Defence, New Delhi F.No. 01/91/110/55/AM19/EC	15 ceremonial trained horses to Myanmar Army on sale basis for Fob value of Rs. 39,62,625/-	27.07.2018	EFC has approved the case as per NOC of DoAHD&F , vide O.M. No. 110-102/2016(NF-T) dated 27.08.2018, Accordingly permission was issued with the approval competent authority on Post Facto basis. EFC has granted approval on Ex-Post Facto basis.
14.	M/s.Vijani Exim Private Ltd.,Delhi F. No. 01/91/110/66/AM19/EC	1000 Buffalo (M&F) for Fob value of USD 300000.00	08.08.2018	Deferred due to want of information from the firm. The representative of DAHDF confirmed during the meeting that NOC from the respective State Govt(from where export is to be executed) and commitment for post reporting regarding performance of the subject export, which is awaited.
15.	M/s Pritam Singh Sandhu & Sons(HUF) F.No. 01/91/110/79/AM19	20 Nos Live Horses (Throughbred) for FOB value of USD 179200.00 (Rs. 1,26,00,448/-)	29.08.2018	EFC has approved the case as per NOC of DoAHD&F , vide O.M. No. 110-102/2016(NF-T) dated 31.08.2018. Accordingly permission letter was issued to the firm subject approval of EFC on Post Facto Approval. EFC has granted approval on Ex-Post Facto basis.

MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (MoEF&CC)

16.	M/s. Global Impex, Ghaziabad F.No. 01/91/110/56/AM19/EC	1000 MT Waste paper OINP for a Fob value of USD 240000.00	30.07.2018	Deferred due to want of NOC/comments from HSMD Div. of MOEF&CC. Chairman, EFC requested DIG(Forests) to intervene in the matter and expedite NOC from HSM Division.
17.	Aprajita Srivastava, Patna F.No.01/91/110/32/AM19/EC	01 piece horn of deer for FoB value nil	25.05.2018	Deferred due to want of NOC/comments from Wildlife Division of MOEF&CC despite reminders. The committee was apprised that the item is propriety of the applicant and DFO has certified the same. The item is being exported for non-commercial purposes. Chairman, EFC requested DIG(Forests) to

				intervene in the matter and expedite NOC from Wildlife Division. It was also decided to made a reference to Secretary, MOEF&CC from DG, DGFT.
18.	M/s Tinkle Bells International Pvt. Ltd., Okhla -III New Delhi F.No.01/91/110/128/AM18/EC	200 MT of 'D-oiled Spent Dust of Sandalwood' for FOB value of USD 80,000	21.06.2018	Deferred due to want of information from the firm. The firm has been asked to provide a copy of stock register duly certified by the concerned DFO.
19.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/57/AM19/EC	12029 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for FOB value from US\$ 12029000.00 to US\$ 54130500.00	06.08.2019	Deferred due to want of information from the firm MOEF&CC (Ozone Cell). EFC noted that the application was forwarded with all documents, despite that NOC is pending for more than one month. It was also decided to made a reference to Secretary, MOEF&CC from DG, DGFT
20.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/58/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) for Feedstock Application for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	- Do-
21.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/59/AM19/EC	3000 MT of Monochloro Difluoro Methane (Refrigerant R-22 or HCFC-22) Feed Stock Sales for FOB value from US\$ 3000000.00 to US\$ 13500000.00	06.08.2019	- Do-
22.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/60/AM19/EC	400 MT of Bromotrifluoromethane/Halon-1301 (For Feedstock Use) for FOB value from US\$ 4000000.00 to US\$ 8000000.00	06.08.2019	- Do-
23.	M/s. Gujarat Fluorochemicals Limited, Panchmahal, Gujarat F.No. 01/91/110/61/AM19/EC	2000 MT of ASAHILIN AK-225 (HCFC-225 ca/cb) for FOB value from US\$ 9000000.00 to US\$ 11000000.00	06.08.2019	- Do-
24.	M/s. Argos International Marketing Private Limited, Mumbai F.No. 01/91/110/44/AM19/EC	Red Sanders Wood Log Pieces Value Added Products (VAP) in the form of furniture parts & pencil for a total FOB value of USD 46200.00	09.07.2018 & 06.08.2018 (deficient application)	Deferred due to want of information from the firm MOEF&CC (SU Division). The committee was informed that the firm has procured that item from Govt. of Karnataka through global auction on 'As is basis'. The items i.e. 'furniture parts & pencil' are part of auction and the firm has not made any value addition after purchase. The issue was discussed in details and it was decided to seek a report from the PCCF, Karnataka in the matter for further consideration of application by MOEF/DGFT.

25.	M/s. Himalayan International, Delhi F.No. 01/91/110/212/AM18/EC	5.0 MT of Red Sanders Wood (Grade C) in Log form for a total FOB value of USD 1,25,000	23.03.2018	Deferred due to want of information from the firm and NOC/ Comments of MoEF&CC. The firm has confirmed that they have applied for revalidated COO from DCF, Bangalore on 26.07.2018, which is awaited. The firm has assured to send revalidated COO and revised ANF2-N.
26.	M/s. Aqsa Enterprises, Chennapet, Karnataka F.No. 01/91/110/23/AM19/EC	18.23 MT of Red Sanders Wood in Log form for a total FOB value of USD 7,74,022	25.05.2018 (deficient application, hence delay in forwarding)	Deferred due to want of information from the MOEF&CC (SU Division) and the applicant firm. The firm vide email dated 18.09.2018 has provided the new/updated measurement list of red sanders logs issued by DCF, Shivmoga, which has been forwarded to MOEF&CC on 19.09.2018
27.	M/s. Natural Convergence Consulting, New Delhi F.No. 01/91/110/37/AM19/EC	24.43370964 MT of Red Sanders Wood in Log form for a total FOB value of USD 5,71,991.45	25.06.2018	Deferred due to want of information from the applicant firm / PCCF, Karnataka.
28.	M/s. Chief Conservator of Forest (T), Thane F.No. 01/91/110/52/AM19/EC	44.34423 MT of Red Sanders Wood in Log form for a total FOB value of USD 11,80,428	10.07.2018 (received on 18.07.2018) (deficiency raised on 27.07.2018)	Deferred due to want of information from the applicant firm / PCCF, Karnataka
29.	M/s. Patanjali Ayurveda Limited F.No. 01/91/110/139/AM18/EC	655.2174 MT of Red Sanders Wood in Log form (A, B, C Grade) for a total FOB value of USD	10.01.2018	The matter has been processed on file.

DEPARTMENT OF FERTILIZERS

30.	M/s. DNS Fine Chemicals & Laboratories (P) Ltd., Mumbai F.No. 01/91/110/38/AM19/EC	50.00 MT Urea 99% for FOB value of USD 105000.00	29.06.2018	Deferred due to want of NOC/comments from the DOF. The representative of the DOF informed that the matter is under examination by that department.
31.	M/s. Gujarat State Fertilizers and Chemicals Ltd., Vadodara F.No. 01/91/110/65/AM19/EC	5000 MT Ammonium Phosphate Sulphate for Fob value of USD1456509.00	08.08.2018	Approved as per NOC/comments received from, Deptt. of Fertilizers , vide O.M. No. 25011/1/2018-MPR dated 18.09.2018 for export of 5000 MT of Ammonium Phosphate Sulphate to Nepal by M/s. Gujarat State Fertilizers and Chemicals Ltd., Vadodara
32.	M/s. Canton Laboratories Pvt. Ltd., Baroda F.No. 01/91/110/74/AM19/EC	Total 190 MT Urea, Potassium Chloride, Ammonium Dihydrogen Phosphate and Di-Ammonium Phosphate for a Total FOB value of USD 358400.00	13.08.2018	Deferred due to want of NOC/comments from the DOF. The representative of the DOF informed that the firm has been requested on 06.09.2018 to furnish details of raw material and their sources alongwith certificate from Statutory auditor.
33.	M/s Indian Potash Limited, New Delhi 01/91/110/ 81/AM19/EC	Total 30600 MT Chemical fertilizer Urea 46% N	10.09.2018 (received on 11.09.2018)	Approved as per NOC/comments received from Deptt. of Fertilizers , vide letter No. 6-3/2012-FM dated 30.08.2018 for export of 30600 MTs (+/-5%) imported urea to Nepal by M/s IPL, Delhi.

MINISTRY OF MINES

34.	M/s. Ashapura Minechem Limited Mumbai F.No.01/91/110/76/AM17/EC	50,000 MT Washed Silica Sand	22.12.2017 (clarification received on 11.01.2018)	Deferred due to want of NOC from Ministry of Mines. It has been informed by the Ministry of Mines that they had called for comments of Mining Deptt., Govt. of Gujarat, which are awaited.
35.	M/s. Chawla Silica Sand Trading Co., Allahabad F.No. 01/91/110/22/AM19/EC	8000 MT Silica Sand for FOB value of Rs. 1,12,00,000/-	29.05.2018	Deferred due to want of NOC/comments from Ministry of Mines. Ministry of Mines, vide letter dated 14.06.2018, has informed that they have forwarded the application to Mining and Geology Deptt., Govt. of U.P. for NOC/ comments, which are awaited.

MINISTRY OF HOME AFFAIRS

36.	M/s. MIM Components (Bangalore) Pvt. Ltd., Bangalore F.No. 01/91/110/40/AM19/EC	0.198 Dia, Aperture peep sight (Qty: 25 nos) 0.070 Dia, Aperture peep sight (Qty: 25 nos)	27.06.2018	NOC from MHA has been received on 14.09.2018 for export of the 0.198 Dia, Aperture peep sight (Qty: 25 nos) and 0.070 Dia, Aperture peep sight (Qty: 25 nos) to USA under Arms Act and Rules by M/s MIM Components (Bangalore) Pvt. Ltd., Bangalore. The matter has been processed on file for approval of competent authority
37.	M/s. MIM Components (Bangalore) Pvt. Ltd., Bangalore F.No. 01/91/110/62/AM19/EC	Quantity: 10 nos (Ten Nos)" Parts of Firearms "Surgu Durdurma Manivelasi Part No: 102238	08.08.2018	Deferred due to want of NOC/comments from the MHA.

Additional Agenda

Sl. No	Name of the Firm and File No.	Product Quantity and FOB Value	Date of receipt of application	Technical Authority and Status of case
38.	M/s. Narendra Explosives Limited, New Delhi 01/91/110/19/AM19/EC	38 MM Single Barrel Gas Launcher	12.09.2018	Deferred due to want of NOC/comments from the MHA.
39.	M/s. SRF Limited, New Delhi 01/91/110/82/AM19/EC	2000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R- 22 OR HCFC-22)" for FOB value between USD 2400000.00 and USD 6000000.00	13.09.2018	Deferred due to want of NOC/comments from MoEF&CC (Ozone Cell).
40.	M/s. SRF Limited, New Delhi 01/91/110/83/AM19/EC	8000 MTs of "Monochloro Di-Fluoro Methane (Refrigerant R- 22 OR HCFC-22)" for FOB value between USD 16000000.00 and USD 24000000.00	13.09.2018	Deferred due to want of NOC/comments from MoEF&CC (Ozone Cell).
41.	M/s. Maa Bhawani Traders, East Champaran, Bihar F.No. 01/91/110/72/AM19/EC	10000 MT Non-Basmati Rice in Husk (paddy our Husk) other than seed quality for a Fob value of Rs. 18.85 Crores.	09.08.2018	Approved in view of revised NOC dated 17.09.2018 received from DAC&FW for export of 10000 MT Non-Basmati Rice in Husk (paddy our Husk) other than seed quality

(Signature)

42.	M/s. Shree Sai Trading, East Champaran, Bihar F.No. 01/91/110/67/aM19/EC	10000 MT Other Rice in Husk (paddy our Husk) other than seed quality for a total Fob value of Rs. 12.60 Crores.	09.08.2018	Approved in view of revised NOC dated 17.09.2018 received from DAC&FW for export of 10000 MT Non-Basmati Rice in Husk (paddy our Husk) other than seed quality
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DEPTT. OF ATOMIC ENERGY (DAE)

43..	M/s. Opaque Ceramics Private Limited, Ahmedabad F.No. 01/91/110/35./AM19/EC	500.00 MT Zirconium Silicate (Opacifier) for FOB value of USD 900000.00	18.06.2018	Approval to be considered on file based on comments of Deptt. o Atomic Energy. File to be submitted to CIM for for approval in terms of Notification No. 26 dated 21.08.2018.
44.	M/s. Sukaso Ceracolors Pvt. Ltd. Hyderabad F.No. 01/91/110/75./AM19/EC	100 MT Zirconium Silicate (Opacifier)	13.08.2018	- Do-

Note :

(i) **Deferred cases** : Cases shown as deferred imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases**: Written permissions for cases approved by EFC is issued by DGFT(Hqrs.) to the firm(s) with a copy to Regional Authority (RA) concerned, for issue of export license. The applicant are required to submit their application in e-Com system with Regional Authority concerned alongwith permission letter of DGFT(Hqrs), if not applied earlier, for obtaining export license. No fresh fee is required to be paid. Please note, as per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item / quantity / FOB value etc.

(iii) **Approved post-facto** : Cases shown as Approved post-facto implies that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped**. Cases shown as Dropped implies that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry / Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be opened once the documents are received from the firm with fresh date of application.

f. David